

No.CMM/GC/ 04 /2018.
Chief Metropolitan Magistrate's
Office, Esplanade, Mumbai
Date :- 17.01.2018

NOTIFICATION

- Subject** : Holding of Courts in Jail on regular basis to take up the cases of Undertrial prisoners
- Reference** : Letter No. A(Spl.)/Misc. /313/2009 dated 14.10.2009 from the Hon'ble High Court, Bombay.

In view of the above referred letter, the Judicial Officers of the following Courts are directed to attend the Daily Jail Court on regular basis to take up the cases of those Under Trial Prisoners who are involved in Petty Offences punishable upto three years or are keen to confess their guilt, in order to reduce the pendency of cases of Under Trial Prisoners. **They shall attend the Jail Court alongwith the Original Record & Proceedings of the cases of the categories mentioned above, involving Under-Trial Prisoners, pending on the file of their own Courts. Hence, they are not required to keep such custody cases on the Board of regular Courts on the date of their Jail Court duty.**

They shall attend Jail Court duty in First Session at **Arthur Road Jail** at 11.00 a.m. and in Second Session at **Byculla Jail**. They are permitted to frame charge against accused, record statement of accused U/sec.313 of Cr. P.C. and also entertain and dispose of Bail applications of the accused. They are also permitted to carry Laptops for smooth functioning of Jail Court.

The charge of the **Court** of Judicial Officer attending the Jail Court duty shall be attended by another Judicial Officer of the Centre as per the Standing Order. In case the concerned Judicial Officer is on leave or otherwise absent on the date of Jail Court Duty assigned to him/her, the Judicial Officer holding the charge of his/her Court shall attend the **Jail Court Duty** on that day.

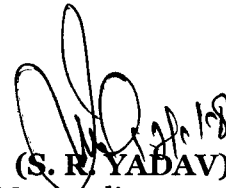
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They are, also directed to submit report to this office, immediately in respect of disposal of the cases of Under Trial Prisoners at each of the Jail on the date of Jail Court Duty with necessary details.

Date	Court & Centre	Jail Court
FEBRUARY - 2018		
01.02.2018	ACMM, 47 th Court, Esplanade	Arthur Road & Byculla Jail
02.02.2018	MM, 23 rd Court, Esplanade	Arthur Road & Byculla Jail
03.02.2018	MM, 28 th Court, Esplanade	Arthur Road & Byculla Jail
05.02.2018	MM, 64 th Court, Esplanade	Arthur Road & Byculla Jail
06.02.2018	MM, 10 th Court, Andheri	Arthur Road & Byculla Jail
07.02.2018	MM, 30 th Court, Kurla	Arthur Road & Byculla Jail
08.02.2018	ACMM, 4 th Court, Girgaon	Arthur Road & Byculla Jail
09.02.2018	MM, 18 th Court, Girgaon	Arthur Road & Byculla Jail
12.02.2018	MM, 40 th Court, Girgaon	Arthur Road & Byculla Jail
14.02.2018	MM, 36 th Court, M.C.T.	Arthur Road & Byculla Jail
15.02.2018	ACMM, 2 nd Court, Mazgaon	Arthur Road & Byculla Jail
16.02.2018	MM, 15 th Court, Mazgaon	Arthur Road & Byculla Jail
17.02.2018	MM, 25 th Court, Mazgaon	Arthur Road & Byculla Jail
20.02.2018	MM, 46 th Court, Mazgaon	Arthur Road & Byculla Jail
21.02.2018	MM, 69 th Court, Mazgaon	Arthur Road & Byculla Jail
22.02.2018	MM, 70 th Court, Mazgaon	Arthur Road & Byculla Jail
23.02.2018	ACMM, 5 th Court, Dadar	Arthur Road & Byculla Jail
26.02.2018	MM, 13 th Court, Dadar	Arthur Road & Byculla Jail

Date	Court & Centre	Jail Court
27.02.2018	MM, 29 th Court, Dadar	Arthur Road & Byculla Jail
28.02.2018	MM, 62 nd Court, Dadar	Arthur Road & Byculla Jail
MARCH - 2018		
01.03.2018	ACMM, 9 th Court, Bandra	Arthur Road & Byculla Jail
03.03.2018	MM, 12 th Court, Bandra	Arthur Road & Byculla Jail
05.03.2018	MM, 32 nd Court, Bandra	Arthur Road & Byculla Jail
06.03.2018	MM, 71 st Court, Bandra	Arthur Road & Byculla Jail
07.03.2018	ACMM, 11 th Court, Kurla	Arthur Road & Byculla Jail
08.03.2018	MM, 30 th Court, Kurla	Arthur Road & Byculla Jail
09.03.2018	MM, 45 th Court, Kurla	Arthur Road & Byculla Jail
12.03.2018	MM, 51 st Court, Kurla	Arthur Road & Byculla Jail
13.03.2018	MM, 52 nd Court, Kurla	Arthur Road & Byculla Jail
14.03.2018	MM, 57 th Court, Kurla	Arthur Road & Byculla Jail
15.03.2018	MM, 59 th Court, Kurla	Arthur Road & Byculla Jail
16.03.2018	MM, 60 th Court, Kurla	Arthur Road & Byculla Jail
17.03.2018	MM, 61 st Court, Kurla	Arthur Road & Byculla Jail
19.03.2018	ACMM, 22 nd Court, Andheri	Arthur Road & Byculla Jail
20.03.2018	MM, 10 th Court, Andheri	Arthur Road & Byculla Jail
21.03.2018	MM, 65 th Court, Andheri	Arthur Road & Byculla Jail
22.03.2018	MM, 66 th Court, Andheri	Arthur Road & Byculla Jail
23.03.2018	MM, Rly. Mob. Court, Andheri	Arthur Road & Byculla Jail
26.03.2018	ACMM, 38 th Court, Ballard Pier	Arthur Road & Byculla Jail
27.03.2018	MM, 16 th Court, Ballard Pier	Arthur Road & Byculla Jail

Date	Court & Centre	Jail Court
28.03.2018	MM, 35 th Court, C.S.T.	Arthur Road & Byculla Jail
31.03.2018	ACMM, 8 th Court, Esplanade	Arthur Road & Byculla Jail



(S. R. YADAV)
Chief Metropolitan Magistrate,
Esplanade, Mumbai.

Copy forwarded with compliments to :

1. The Hon'ble Registrar General, High Court, Bombay.

C.C.TO....

1. Concerned Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai.
2. Secretary, Mumbai District Legal Services Authority, Bandra, Mumbai.
3. Presidents/Secretaries of Advocates Bar Associations of all Centres.
4. Registrar, Esplanade, Mumbai.
5. Asst. Registrars / Sr. J.C. / Controlling Judicial Clerks.
6. Office Superintendent/Head Clerk.
7. Jail Superintendents of Arthur Road Jail & Byculla Jail, Mumbai.
8. Gazette Section
9. Confidential Section.
10. Statement Section.
11. Server Section, Esplanade.
12. Notification File/Select File.